

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 2223/1998New Delhi: this the 27th day of February, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Balwan Singh Chahar,
Roll No. 1250245,

S/o Sh. R. Chahar,

R/o Quarter No. 355, Type-A,

Police Colony Shalimar Bagh,
Delhi-52

.....Applicant.

(By Advocate: Shri Jog Singh)

Versus1. Union of India,
through Secretary,
Ministry of Personnel & Public Grievances,
North Block,
New Delhi.2. Chairman,
Staff Selection Commission,
Block-12, CGO Complex,
Lodhi Road,
New Delhi.3. Regional Director (NR),
Staff Selection Commission,
Block-12, CGO Complex,
Lodhi Road,
New Delhi.

....Respondents.

(By Advocate: Shri S.K. Gupta).

ORDERS.R. Adige, VC(A):

Heard both sides.

2. This OA is disposed of in terms of the Hon'ble Supreme Court's order dated 14.8.97 in SLP No. 16356-16358/96 Vijay Pal & Ors. Vs. UOI & Ors, and subject to the availability of vacancies for the 1994 Exam.

No costs.

A. Vedavalli
(DR. A. VEDAVALLI)
MEMBER (J)

S.R. Adige
(S.R. ADIGE)
VICE CHAIRMAN (A).

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